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. during of Satellites to locate under-ground water eurrenrs

11. SHRI SAGAR RAYKAc. Will the PRIME MINISTER be pleased to

ther Government have taken any decision on hiring highly advanced satellites for locating the underlies through remote : ing technique, with a view to *Stively* overcome the acute drink-oblera which is prevailing tost all over the country: if so; are the details thereof: if not. what are the reasons for ih Government are not consider-to avail of the technologically services in ihfs field; and

I) whether Government arc awareof any such remote sensing pro-: iime which gives pinpointed accu- locations of the various soutcesunderground water?

THE MINISTER OF STATE INE MINISTRY OF SCIENCE ANDi BCHNOLOGY, AND THE MINISTEROF STATE IN THE DEPARTMENTS i OF OCEAN DEVELOPMENT, ' ATOMIC ENERGY. ELECTRONICS AND -SPACE (SHRI K. R. NARAYANAN): <a ji and (b) Satellites are ' I ready being utilised t'or locating ground water po-teattM zones. India is receiving satel-data from Landsat series (USA). The Indian Landsat Earth Station • ILES) located at Hyderabad and func tioning under the. National Remote of Department Sensing Agency of nd interpret (he data, veral studies related to Ground Wa-Resources are carried out by the Department of Space in close coopera tion with the user agencies. Govern signed ment of India has also an the French Goverh-t for eement with receiving images fromthe)T satellite. These will images also be used for various resources stu-. Hence, there is no particular 1 -for hiring any oal satel(c) Satellite data is used to obtain reconnaisance Jevel information of urable locations of ground water which will have to be followed up by detailed field geological and geophysi cal invest: gavions before, drilling is taken up. The satellite data is«u therefore as a reconnaisance tool be fore field methods are adopted for pinpointing locations. This procedure in all projectg where satel lite

नौसैनिक, अभिकल्प महानिदेशालय के ' कार्यालय का स्थानान्तरण

1912. श्री सुरज प्रसाद : क्या रक्षा मंत्री 8 मई, 1986 को राज्य समा में ग्रतारांकित प्रका 1406 के दिये गये उत्तर को देखेंगे और यह बताने का कुपा करेंगे कि :

(क) नौसैनिक अभिकल्प महानिदे-शालय के कार्यालय को कव ए--33 कैलाश कालोनी, नई दिल्ली, स्थानान्तरित किया गया था और कार्यालय के स्था-नान्तरण के बाद कितने कर्मचारी अचानक बीमार पड़ गये और वे अस्पताल में दाखिल हए;

(ख) क्या दिल्ली विकास प्राधिकरण ने अपने पत्न सं० एम यू (ए-33) के सी/86/8/3 (पी)/1408, दिनांक 27 नवम्बर, 1986 द्वारा यह बताया था कि यह भवन कार्यालय उपयोग के लिये उपयुक्त नहीं है और दिल्ली नगर निगम ने भी अपने पत्न सं० डी/178/ए बी (बी) एच क्यू दिनांक 29 जनवरी, 1987 द्वारा कार्यालय उपयोग के लिए इस भवन हेतु उपयुक्तता प्रमाण पत्न जारी नहीं किया था और इसे एक अनधिकृत निर्माण बताया था और यह मामला न्यायालय में लम्बित है;

(ग) क्या यह भी सच है कि 16 जुलाई, 1986 को इस भवन का डी ब्राई पी ए एस द्वारा निरीक्षण किया गया था ब्रौर 30 कमैचारियों ने डाक्टरों से बीमार हीने की शिकायत की थी